

THE HIGH COURT OF MEGHALAYA
SHILLONG

RESULT FOR THE POST OF CONTINGENT STAFF

No.HCM.II/30/Estt./2018/

Dated, Shillong the 28th February, 2018

On the basis of the Walk-in-Interview held for the post of Contingent Staff in the High Court of Meghalaya, the following 8 (eight) candidates have been selected:

1. M. Rapphap
2. Lashaihunti Rani
3. Draupadi Basumatary
4. Ibalabynta Suchen
5. Glory Tang Kamar
6. Lanosha Kharmawlong
7. Bharti Talukdar
8. Merverick Nongkhlaw

The following 8 (eight) candidates have been kept in Reserved List:

1. Eric Suchiang
2. Badashisha Dkhar
3. Balatngen Nongrum
4. Risuklang L. Mawphlang
5. Persinia Nongspung
6. Shyama Kumari
7. Budskhem L. Mawphlang
8. Medalis Diengdoh

The selected candidates may report to the office of Registrar General of the High Court of Meghalaya on or before 15th March, 2018 at 10:00 am. Their joining will be subject to medical and police verification reports.

The selected candidates are requested to bring along their original and self attested certificates.

In case the selected candidates fail to report by the given date, the appointment may be offered to the candidates in the reserved list.

By Order,

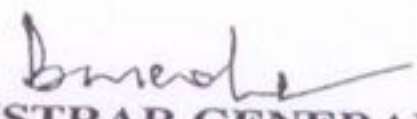
REGISTRAR GENERAL

Memo.No.HCM.II/30/Estt./2018/1583 A

Dated, Shillong the 28th February, 2018

Copy to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
3. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
4. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
5. Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
7. All concerned candidates.
8. Notice Board.
9. Office file.


REGISTRAR GENERAL